

(General), 1962-63

along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-4301/65].

AMENDMENT TO KERALA GENERAL SALES-TAX RULES AND NOTIFICATION UNDER CUSTOMS ACT

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): I beg to lay on the Table a copy each of the following papers:—

- (i) Notification No. S.R.O. 44/65, published in Kerala Gazette dated the 23rd February, 1965, making certain amendment to the Kerala General Sales-tax Rules, 1963, under sub-section (3) of section 57 of the Kerala General Sales Tax Act, 1963, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4302/65].
- (ii) Notification No. G.S.R. 569, dated the 9th April, 1965, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-4303/65].

12.03½ hrs.

ESTIMATES COMMITTEE

EIGHTY-THIRD REPORT

Shri A. C. Guha (Barasat): I beg to present the Eighty-third Report of the Estimates Committee on the

Ministry of Education-Visva Bharati University.

12.02½ hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-EIGHT REPORT

Shri Morarka (Jhunjhun): I beg to present the Thirty-eight Report of the Public Accounts Committee on the Appropriation Accounts (Civil), 1962-63 and Audit Report (Civil) 1964 relating to the Ministries of Industry and Supply (Department of Supply and Technical Development), Information and Broadcasting, Transport (including Port Trusts of Calcutta, Bombay and Madras), Department of Social Security and Audit Report (Commercial), 1964 relating to the Ministry of Information and Broadcasting.

12.03½ hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

THIRD REPORT

Shri Siddananjappa (Hassan): I beg to present the Third Report of the Committee on Government Assurances.

12.03½ hrs.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1962-63

The Minister of Finance (Shri T. T. Krishnamachari): I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1962-63.